

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

34.

CP/72(MB)/2022

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 21.09.2022

NAME OF THE PARTIES:

Shibhani Datta Raja

Vs

Sai Construction Pvt. Ltd.

SECTION: 58(3), 59, 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Ms. Nidhii Singh a/w Mr. Niket Dalal i/b Vidhii Partners, Ld. Counsel for the Petitioner present.
2. By order of the Bench, this matter is adjourned to 08.12.2022.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)